

(b) the number out of them transferred but did not join new posting;

(c) the reasons for not joining; and

(d) the action proposed to rotate all specialists after five years service in one place?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

(d) There is no such proposal under consideration of the Government.

### Royalty Earnings

3614. SHRI SRIKANTA JENA : Will the PRIME MINISTER be pleased to state the royalty earnings paid to scientists under policy changes made by CSIR; including other incentives?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) :

The share of royalty paid to Scientists in 1994-95, in the year of the new scheme, was Rs. 17.7 lakhs.

The other incentives given to scientists are as follows :-

- (i) earnings from licensing of intellectual property is now shared with the staff;
- (ii) the fee portion or net surplus arising from R&D contract and S&T services is shared with the Staff;
- (iii) the ceiling on the maximum amount of honorarium receivable by an individual from consultancy in a financial year has been removed;
- (iv) CSIR scientists are now permitted to be on Board of Directors of Companies;
- (v) CSIR scientists are permitted Extra Ordinary Leave (EOL) to undertake all industrial activities pertaining to the innovation chain; and
- (vi) CSIR scientists can now avail of the facility of sabbatical leave, for working on other activities of innovation chain with industry, project engineering firms, technology marketing/transfer agencies etc.

### Hindustan Cables Limited

3615. SHRI HARADHAN ROY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Hindustan Cables Limited is facing any problem;

(b) if so, the details thereof;

(c) the details of measures taken or proposed to be taken in his respect;

(d) whether any representations have been received from the various unions of Hindustan Cables Ltd. in this regard;

(e) if so, the details thereof;

(f) whether any action has been taken on the same;

(g) if so, the details thereof; and

(h) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) Yes, the Company is facing today multifarious problems in the changed Business scenario in the country.

(b) Reduced profitability and high employment cost. Shortage of working capital mainly due to accumulation of debtors.

(c) The Company is taking steps to arrange short-term loan for working capital purposes. It has already raised a loan of Rs. 100 crore for supply of cables to DOT under deferred terms. The Company is making efforts to reduce overhead cost by adopting Voluntary Retirement Scheme & other measures.

(d) Representations have been received from the workers & staff Union of Hindustan Cables Limited Unit, Hyderabad in November, 1995.

(e) President of the Union has sought financial assistance for running of Hindustan Cables Limited and has also levelled allegations against some officers of Hindustan Cables Limited concerning irregularities in the Management of the company.

(f) The financial performance of the company is being reviewed in the Department of Heavy Industry from time to time. Steps have been initiated to seek working capital loan for immediate operations. Regarding alleged irregularities, Chief Vigilance officer, Hindustan Cables Limited has been requested to enquire into the allegations and submit his report.

(g) Chief Vigilance Officer's report is awaited.

(h) Does not arise.

### Railway Track

3616. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation for removal of Railway track via Satyanarayana Puram in Vijayawada City; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) It has been agreed to in principle to remove the portion of the branch line to Gudivada, which passes through Satyanarayanapuram and also to relinquish 25.3 acres of prime land involved provided suitable alternative land of equivalent value within Vijayawada Municipal limits is made available to the Railways, in exchange for the land being relinquished and the cost of the enabling works is deposited with the Railways.

### General Hospitals

3617. PROF. K.V. THOMAS :

SHRI A. CHARLES :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Kerala has submitted a proposal to the Union Government for assistance for the disposal of Waste in the district/general hospitals in Kerala; and

(b) if so, the reaction of the Union Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir, a proposal on waste disposal from general/district hospitals at an estimated cost of Rs.3.57 crores was received from the Government of Kerala for special Central assistance.

(b) Planning Commission has requested Government of Kerala to revise the proposal taking into account the recommendations of the High Power Committee on Urban Solid Waste Management.

[Translation]

### Non-Conventional Energy Sources in Bihar

3618. SHRI SURYA NARAYAN YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to promote Non-Conventional Sources of Energy in Saharsa, Supaul, Madhepura and Madhubani Districts of North Bihar; and

(b) if so, the details of the schemes formulated for the Districts and the funds allotted for the same?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) and (b). The Government is promoting use of non-conventional energy sources by providing fiscal and financial incentives and policy support in the country including in the State of Bihar. The States are given annual targets based on the proposals received, potential and the infrastructural capabilities of the States and the funds available with the Government. No district-wise targets are allocated by the Central Government.

Urjagram projects are sanctioned directly and specific funds as the schemes are released to the State Government for these projects. Out of Saharsa, Supaul, Madhepura and Madhubani districts of North Bihar, two Urja Grams have been taken up in the districts of Sharasa and Madhepura respectively. The details of which are as under :--

Name of Urjagram	District	Funds released
Rauta	Saharsa	Rs.1,10,000/-
Rahua Sangram	Madhubani	Rs. 40,000/-

[English]

### Trained Pilots

3619. SHRIMATI SAROJ DUBEY : Will the PRIME MINISTER be pleased to state :

(a) whether Indian Air Force is facing the shortage of trained pilots; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The IAF is facing a shortage of trained pilots. To increase the intake, Short Service Commission for officers has been introduced in Transport and Helicopter stream including Short Service Commission for women. Wide publicity is also being carried out in schools and colleges. With these steps, intake of pilots has considerably increased since 1989.

### Reservation for Ex-MPs

3620. SHRI CHIRANJI LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether former Members of Parliament can only reserve their berths in Rajdhani and Shatahadi Express trains only one hour before the departure of trains and they are put to great inconvenience as a result thereof; and

(b) if so, the steps proposed to be taken to allow them well to get their seats reserved in the Rajdhani and Shatabadi Express trains like other passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). As per extant instructions, former Members of Parliament can travel by Rajdhani and Shatabadi Express trains, if accommodation is available, after preparation of reservation charts. There is no proposal to modify the existing arrangement.